

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 337/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. Cavotec India Pvt Ltd

SECTION OF THE COMPANIES ACT: Section 230 to 232 OF THE
Companies Act 1956/2013/I & BP Code 2016. read with Section 66

| S. No. | NAME | DESIGNATION | SIGNATURE |
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| 1) | Rajesh Shah | | |
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| 2) | Prachi Garg | | |
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Applicant-
ilb DSK legal

Prachi

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| 3) | Ahmed Chaurawala | | |
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COMMON ORDER

CSA 337/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, M/s. H. K. Chheda & Co., Chartered Accountants are hereby appointed to assist the OL, Mumbai in filing his report with a remuneration of Rs. 80,000/-. Company Application is allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

- Sd/-

M. K. SHRAWAT
Member (Judicial)